COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

<u>IA NO. 233 OF 2016 IN</u> DFR NO. 1176 OF 2013

Dated: 23rd August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Bihar State Power (Holding) Co. Ltd. Appellant(s)

Vs.

Bihar Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Ms. Meetu Singh for

Mr. Navin Prakash

ORDER

Learned counsel for the appellant on record is stated to be elevated as judge. The other counsel engaged by the appellant seeks two weeks time to file Vakalatnama and to go through the papers.

List the matter on <u>14.09.2017.</u>

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/tpd